

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/727/ (IB)/2018  
NAME OF THE PETITIONER(S) : SPACE CONCEPT  
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. BALAKRISHNA .

for. M/S. GENICONT  
ASSOCIATES.

Counsel for  
Petitioner.

K. [Signature]

**ORDER**

Counsels for both the parties present. Counsel for the Respondent is directed to file a reply before the next date of hearing, by circulating a copy to the other side. The matter is posted for arguments. Put up on **24.08.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)